

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 31st JANUARY, 2024, 10:30 A.M.

CP No. 56/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Bhoramdev Trexim Pvt. Ltd. -Vs- ROC, Chhattisgarh
Under Section	252 (3)

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Bijay Jena, Adv.

For Respondent (s)

ORDER

Ld. counsel Mr. Bijay Jena appeared physically for the petitioner. There is no representation for the ROC, Chhattisgarh. Appeared counsel represented that in pursuance of the daily order dated 09.01.2024, he already served the copy of the petition with additional documents on 25.01.2024. He filed the hardcopy of the service affidavit. To file the report of the ROC, two weeks' time is granted. List the matter on 20.02.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)